



## **Central Administrative Tribunal Principal Bench, New Delhi**

O.A. No. 4571/2017  
M.A. No. 1320/2021  
M.A. No. 1321/2021  
M.A. No. 3381/2019  
M.A. No. 4732/2017  
M.A. No. 4733/2017

Tuesday, this the 15<sup>th</sup> day of June, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Renu Dalal d/o Dharampal Dalal  
Add. 4620/14, Jai Mata Market, Tri Nagar, Delhi
2. Raghvendra Singh s/o Indra Prakash  
Add. 7C Highway Apartment, Ghazipur, Delhi-96
3. Bhoopesh Singh Bhati s/o Sh. Ratan Singh Bhati  
Add. Village Hirnauti, Post Bilaspur  
Greater Noida, UP
4. Anil Kumar Bajpayee s/o Shri J S Bajpayee  
2A/126, Azad Nagar, Kanpur, 208002, UP
5. Manjari Sharma d/o U S Sharma  
Add. 718, Gaur Residency,  
Chander Nagar, Ghaziabad, UP 201011
6. Rinki Chauhan d/o Brij Pal Singh  
Add. B 98, Sigma III  
Greater Noida, UP 201308

... Applicants

(Mr. Kartik Dabas, Advocate)

### **Versus**

1. Govt. of NCT of Delhi  
Through Chief Secretary,  
Delhi Secretariat, New Delhi
2. Union Public Service Commission  
Dholpur House, Shahjahan Road,  
New Delhi – 110 069



3. Ambedkar Institute of Advance Communication Technologies & Research, Through its Principal, Krishna Nagar Road Gita Colony, New Delhi – 110 031
4. Netaji Subhash Chandra Bose University of Technology Dwarka Sector 3, Delhi – 110 078

... Respondents  
(Mr. Anuj Kumar Sharma, Advocate)

## ORDER (ORAL)

## **Mr. Justice L. Narasimha Reddy:**

The applicant has filed M.A. No.1320/2021 with a prayer to withdraw O.A. No.4571/2017.

2. Permission is accorded and the O.A. is accordingly dismissed as withdrawn.
  
3. All the M.As. shall stand disposed of.

There shall be no order as to costs.

**( Mohd. Jamshed ) ( Justice L. Narasimha Reddy )**  
**Member (A) Chairman**

June 15, 2021  
/lg/sunil/ankit/sd/dsn/